

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 223
CAA-43/ND/2021

IN THE MATTER OF:

M/s. Intuition Realty Private Limited And ... Applicant/Petitioner
Precision Realtors Private Limited

Under Section: 230-232

Order delivered on 16.07.2024

CORAM:

SH. MANNI SANKARIAH SHANMUGA SUNDARAM
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Income Tax : Adv. Puneet Rai, SSC, Adv. Ashvini Kr., Adv.
Rishabh Nangia, Adv. Nikhil Jain

For the Petitioner : Adv. Kartikeya Goel

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Ld. Counsel for the Applicant, Ld. Counsel for the Income Tax Department are present through VC. The report of Income Tax Department is not on Board. Ld. Counsel for the Income Tax Department seeks some time. This Tribunal granted more than two years for them to file the report. List this matter before the Regular Bench on 30.07.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)